

IN THE NATIONAL COMPANY LAW TRIBUNAL: SPECIAL BENCH
NEW DELHI, COURT - II

Item No.102
(IB)-765/ND/2021

IN THE MATTER OF:

Mr. Ankit Gupta (through RP Mr. Dham Vir ... Applicant/Petitioner
Gupta)

Under Section: 94 of IBC, 2016

Order delivered on 21.12.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI AVINASH KUMAR SRIVASTAVA,
HON'BLE MEMBER (T)

PRESENT: Satish Rai, Adv and Abhay Gupta Adv for the Petitioner

ORDER

Notice be issued to the Financial Creditors as referred to at page 45 of the application i.e. Oriental Bank of Commerce now PNB, Central Bank of India and HDFC Bank by all modes including their email ID. Affidavit of service must be filed within a week. List the matter on 17th February, 2022.

- Sol -

(AVINASH KUMAR SRIVASTAVA)
MEMBER (T)

- Sol -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)